

# LOK SABHA DEBATES

(Part II—Proceedings other than Questions and Answers)

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## LOK SABHA

Friday, 7th December, 1956.

The Lok Sabha met at Eleven of the Clock.

[MR. SPEAKER in the Chair]

### QUESTIONS AND ANSWERS

(See Part I)

12-02 hrs.

### PAPERS LAID ON THE TABLE

#### NOTIFICATIONS UNDER ALL INDIA SERVICES ACT

The Minister in the Ministry of Home Affairs (Shri Datar): I beg to lay on the Table a copy of each of the following Notifications, under sub-section (2) of section 3 of the All India Services Act, 1951:

(1) Notification Nos. S.R.O. 2389 and 2390, dated the 27th October, 1956.

(2) Notification Nos. S.R.O. 2555 to 2563, dated the 10th November, 1956.

[Placed in Library. See No. S-520/56.]

#### REPORT ON TARIFF COMMISSION ON PRICES OF LOCOMOTIVES AND BOILERS, AND GOVERNMENT RESOLUTION THEREON

The Minister of Trade (Shri Karmarkar): I beg to lay on the Table a copy of each of the following papers, under sub-section (2) of section 16 of the Tariff Commission Act, 1951:

(1) Report of the Tariff Commission on the prices of Locomotives and Boilers produced by Tata Locomotive and Engineering Co. Ltd. 1956.

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(2) Ministry of Heavy Industries Resolution No. Eng. Ind. 17(17)/56, dated the 23rd November, 1956.

[Placed in Library. See No. S-521/56.]

### DEMANDS FOR SUPPLEMENTARY GRANTS.

The Minister of Finance and Iron and Steel (Shri T. T. Krishnamachari): Sir, I beg, with your leave, to present a statement showing Demands for Supplementary Grants in respect of the Budget (General) for 1956-57.

### MESSAGE FROM RAJYA SABHA.

Secretary: Sir, I have to report the following message received from the Secretary of Rajya Sabha:

"In accordance with the provisions of rule 125 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 5th December, 1956, agreed without any amendment to the State Bank of Hyderabad Bill, 1956, which was passed by the Lok Sabha at its sitting held on the 21st November, 1956."

### BUSINESS ADVISORY COMMITTEE

#### FORTY-FOURTH REPORT

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): Sir, I beg to move:

"That this House agrees with the Forty-fourth Report of the